

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


9

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.555/9/HDB/2019
NAME OF THE COMPANY	Lotus Poly Pacs (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Allied Marketing Co.
NAME OF THE RESPONDENT(S)	Lotus Poly Pacs (India) Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
BOMMINENI VIVEKANANDA	ADVOCATE	vivenda27@gmail.com +91-9505504131	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Lotus Poly Pacs India Pvt Ltd. Vinay Sidhu	HR mgr	8437976519	

**ORDER**

Counsel for Operational Creditor is present. Shri Vinay Sidhu, Manager (HR) is present on behalf of Corporate Debtor.

Counsel for Operational Creditor filed compliance memo. Representative of the Corporate Debtor requested time for engaging an Advocate and filing vakalat on behalf of Corporate Debtor.

Time granted till 21.11.2019 for filing vakalat on behalf of Corporate Debtor and counter if any.



Member (T)



Member (J)

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